

Mr. Deputy-Speaker: As the hon. Member is aware, no questions are allowed.

Shri A. K. Gopalan: I am not putting any question. I want a clarification on some facts.

Mr. Deputy-Speaker: Whether any question is put or it is asked by way of clarification, the purpose is the same. What is the clarification that he wants?

Shri A. K. Gopalan: I want to know whether there had been more than 200 suspensions. Orders had been passed against workers. Had they been suspended?

Mr. Deputy-Speaker: He has said that there would be no victimisation.

Shri A. K. Gopalan: That is why I ask this question. Suspension orders had been given.

Shri Krishna Menon: I have no objection to clarify. There are no suspensions with respect to trade union activity. There have been breaches of the rules of the factory or breaking up of things. It is only a normal practice that we do not ask for more trouble by allowing them to break them up.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, with your permission, I rise to announce that in accordance with the order of discussion and voting of Demands for Grants announced by me on 12th March, 1958, and the allocation of time for them as approved by the House, business for the week commencing 24th March will consist of discussion and voting of Demands for Grants in respect of the Ministries of—

Health, Irrigation and Power,
Transport and Communications,
and Works, Housing and Supply.

GENERAL BUDGET—DEMANDS FOR GRANTS—contd.

MINISTRY OF EDUCATION AND SCIENTIFIC RESEARCH—contd.

Mr. Deputy-Speaker: The House will not resume further discussion on the Demands for Grants relating to the Ministry of Education and Scientific Research. Out of five hours allotted for this 2 hours and 7 minutes now remain. How much time would the hon. Minister like to take for reply? Is the Deputy Minister intervening?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): I expect Dr. Das to speak. I will need at least 45 minutes.

Mr. Deputy-Speaker: Would 15 minutes be sufficient for the Deputy Minister?

The Deputy Minister of Education (Shri M. M. Das): I need a little more, Sir.

Mr. Deputy-Speaker: "Little more" is very vague. How much time exactly does he want?

Shri M. M. Das: I want at least half an hour.

Mr. Deputy-Speaker: That means 1½ hours for both of them.

Shri Braj Raj Singh (Firozabad): Out of 5 hours, it would be too much for the Ministers.

Mr. Deputy-Speaker: I would look into that. (*Interruptions.*) When once a decision is taken by the House, it should ordinarily be adhered to.

Shri Barrow (Nominated—Anglo-Indians): The House can be asked to reconsider the position in the light of these circumstances.

Mr. Deputy-Speaker: Not on every point. Now Shri Patabhi Raman may continue his speech.